

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-93/98/5675/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Presiding Officer,  
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati the <sup>11</sup>6 August, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. ITS.04/2022/227 dated the 05.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.08.2022**, has been granted. The District & Sessions Judge, Cachar, Silchar would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-93/98/5676-77/A, dated** , 06-08-2022

Copy to:

1. The District & Sessions Judge, Cachar, Silchar .
2.  The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**